

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 24

IA No. 1401/2023

In

CP(IB) No. 267/Chd/Pb/2018

(Admitted)

Under Section 9 & 60(5) IBC 2016

In the matter of:-

Modi Distillery

...Petitioner/Operational Creditor

Vs.

Jai Bhole Nath Enterprises Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.12.2023.

Sd/-

Court Officer

October 30, 2023

Mamta